

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1 OF 2025**

IN THE MATTER OF:

Kavita

PETITIONER

VERSUS

State of Uttarakhand & Ors.

RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 17.03.2025)

Kavita

PETITIONER

VERSUS

1. State of Uttarakhand

Through Secretary, Environment Department,
Government of Uttarakhand,

Gaura Devi Bhawan, 46 B IT Park Sahastradhara, Dehradun, Uttarakhand

Email: msukpcb@yahoo.com / moef.ddn@gmail.com

RESPONDENT NO.1

2. Director, Mining and Geology, State of Uttarakhand

Bhopalpani Grant, Uttarakhand 248008

Email: dir.ukdgm@gmail.com

RESPONDENT NO. 2

3. District Magistrate, Uttarkashi

DM Office, Uttarkashi

Email: dm-utt-ua@nic.in

RESPONDENT NO. 3

4. Uttarakhand Pollution Control Board (UKPCB)

Through Member Secretary

Gaura Devi Paryavaran Bhawan, 46 B IT Park,
Sehstradhara Road, Dehradun, Uttarakhand 248001

Email: msukpcb@yahoo.com

RESPONDENT NO. 4

5. Shri Ratan Singh Oswal

(Project Proponent)

Son of Late Shri Abdyl Singh Oswal Resident of B-4-502,

Pacific Golf Estate, Village Kulhan,

Sahastradhara Road, Dehradun-248013

RESPONDENT NO. 5

6. Central Pollution Control Board

Through its Member Secretary

East Arjun Nagar, Parivesh Bhawan, Delhi-110032

Email: mscb.cpcb@nic.in

RESPONDENT NO. 6